# Central Administrative Tribunal Principal Bench

CP No.287/2015 in OA No.1634/2009 MA No.1318/2016 MA No.1418/2015

New Delhi, this the 18th day of April, 2016

# Hon'ble Mr. V.N. Gaur, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

O.P. Mishra, S/o Late Shri Ramayan Misra, R/o R-182, Vani Vihar, Uttam Nagar, New Delhi-110059.

...applicant

(By Advocate : Shri S.B. Tripathi )

#### **Versus**

- Prof. T.C.A. Anant, Secretary, Ministry of Statistics & Programme Implementation 4<sup>th</sup> Floor, Sardar Patel Bhawan, Sansad Marg, New Delhi-110001.
- Shri J.S. Gupta,
  Dy. Secretary/ Director,
  Ministry of Statistics & Programme Implementation
  4th Floor, Sardar Patel Bhawan,
  Sansad Marg,
  New Delhi-110001.

...respondents

(By Advocate : Shri R.K. Jain)

### ORDER (ORAL)

#### Mr. V.N. Gaur, Member (A) :-

Learned counsel for respondents produced a copy of the order dated 29.02.2016 passed in compliance of the order of this Tribunal

in OA No.1634/2009, promoting the applicant to SAG w.e.f. the date of promotion of his immediate junior i.e. 29.05.2009. We find that it is an adequate compliance of the order of this Tribunal in OA No.1634/2009 and, hence, nothing survives in this CP and the same is closed accordingly. However, liberty is given to the applicant to seek appropriate remedy, if any of the grievances still subsist. Notices issued to the respondents stand discharged. No costs.

## MA No.1318/2016 & MA No.1418/2015

In view of the above order passed in CP, the MAs stand disposed of.

( Dr. Brahm Avtar Agrawal ) Member (J) (V.N. Gaur) Member (A)

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